

# **BUSINESS ADVISORY COMMITTEE**

(Fifteenth Lok Sabha)

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## **FIFTEENTH REPORT**

(Presented on 26.4.2010)

The Business Advisory Committee held a sitting on Friday, the 23<sup>rd</sup> April, 2010.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

- |   |                               |
|---|-------------------------------|
| (1) The Employees' State Insurance (Amendment) Bill, 2009.<br><i>(Consideration and passing)</i>                | 2 hours                       |
| (2) The Energy Conservation (Amendment) Bill, 2010.<br><i>(Consideration and passing)</i>                       | 3 hours                       |
| (3) The Clinical Establishments (Registration and Regulation) Bill, 2010.<br><i>(Consideration and passing)</i> | 2 hours                       |
| (4) The Payment of Gratuity (Amendment) Bill, 2010.<br><i>(Consideration and passing)</i>                       | 2 hours                       |
| (5) The Orissa (Alteration of Name) Bill, 2010.<br><i>(Consideration and passing)</i>                           | 1 hour<br>May be<br>discussed |
| (6) The Constitution (One Hundred and Thirteenth Amendment) Bill, 2010.<br><i>(Consideration and passing)</i>   | together                      |

**NEW DELHI;**  
**23<sup>rd</sup> April, 2010**  
**Vaisakha 3, 1932 (Saka)**

**MEIRA KUMAR (Smt.)**  
**Chairperson,**  
**Business Advisory Committee.**